GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4519 ANSWERED ON:19.12.2014 SWADHAR SCHEME Maadam Smt. Poonamben Hematbhai;Mahajan Smt. Poonam

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the salient features of Swadhar Scheme along with the number of Swadhar Homes set up in the country, State/UT-wise including Gujarat and Maharashtra particularly in Mumbai;

(b) whether the said scheme has been successful in achieving its goal/objectives;

(c) if so, the details thereof and the number of women rehabilitated there under, State/UT-wise including Gujarat;

(d) the funds allocated, released and utilized for setting up of SwadharGrehs/Shelter Homes during each of the last three years and the current year, State/UT-wise;

(e) whether complaints have been received by the Government regarding violations of provisions of the scheme during the said period, if so, the details thereof, State/UT-wise including Maharashtra; and

(f) the steps taken/mechanism put in place by the Govt. to curb such violations?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (d): The Swadhar Scheme was launched by the Government of India during 2001-2002 to provide primary need of shelter, food, clothing and care to the marginalized women/girls living in difficult circumstances who are without any social and economic support. Besides, vocational training for economic rehabilitation of women in Swadhar Home are provided. The scheme is mainly implemented through NGOs. At present 311 Swadhar Homes are functional across the country providing rehabilitation services to more than 17,000 women who are in need.. State/UT-wise list of Swadhar Homes including those in Gujarat and Maharashtra with capacity of the Home is at Annexure-I. There is no Swadhar Home in Mumbai.

An evaluation study was conducted by Centre for Market Research and Social Development, New Dlhi in the year 2007 to assess the performance of the Swadhar Scheme. The study revealed that the Shelter Homes have succeeded in catering to address the specific vulnerability of each group of women in difficult circumstances.

Details of funds released to the implementing agencies during the last three years and the current year is given at Annexure-II

(e) & (f): A few complaints received in the Ministry since 2011 to till date and the action taken thereon is given is at Annexure-III. The District/State Level Committees monitor/ inspect the projects regularly. At the Central level the officers from the Ministry of Women and Child Development inspect the Homes wherever necessary.